Appropriation Bill, 2023, as passed by Lok Sabha at its sitting held on the 21st March, 2023.

2. The Speaker has certified that this Bill is a Money Bill."

(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Jammu and Kashmir Appropriation (No.2) Bill, 2023, as passed by Lok Sabha at its sitting held on the 21st March, 2023.

2. The Speaker has certified that this Bill is a Money Bill."

(III)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (No.2) Bill, 2023, as passed by Lok Sabha at its sitting held on the 21st March, 2023.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy each of the Bills on the Table.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

DR. SIKANDER KUMAR (Himachal Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:

 (i) 319th Report on Action taken by the Government on the recommendations/ observations contained in the 316th Report of the Committee on Demands for Grants (2022-23) pertaining to Ministry of Heavy Industries;

- (ii) 320th Report on Demands for Grants (2023-24) pertaining to the Ministry of Micro, Small and Medium Enterprises; and
- (iii) 321st Report on Demands for Grants (2023-24) pertaining to the Ministry of Heavy Industries.

REPORT OF THE COMMITTEE ON PETITIONS

SHRI SUJEET KUMAR (Odisha): Sir, I present the One Hundred and Sixtieth Report (in English and Hindi) of the Committee on Petitions on the petition praying to take immediate steps to control the increasing Non-Performing Assets (NPAs) in the Banking Sector.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

DR. AMAR PATNAIK (Odisha): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Finance:-

- (i) Fifty-fourth Report on Demands for Grants (2023-24) of the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services, Public Enterprises and Investment & Public Asset Management);
- (ii) Fifty-fifth Report on Demands for Grants (2023-24) of the Ministry of Finance (Department of Revenue);
- (iii) Fifty-sixth Report on Demands for Grants (2023-24) of the Ministry of Corporate Affairs;
- (iv) Fifty-seventh Report on Demands for Grants (2023-24) of the Ministry of Planning; and (v) Fifty-eighth Report on Demands for Grants (2023-24) of the Ministry of Statistics and Programme Implementation.